

F.No. J-11017/3/2016-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastry Bhawan, New Delhi,
Dated 3rd July, 2017

ORDER

The President is pleased to engage **Shri Prasanth.S**, Advocate as Senior Panel Counsel for conducting litigation on behalf of the Administration of Union Territory of Lakshdweep before High Court of Kerala at Kochi (Ernakulam), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

High Court of Kerala at Kochi (Ernakulam)

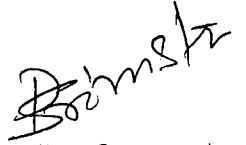
Senior Panel Counsel

(To represent the Administration of UT of Lakshdweep)

Name	Contact details	Enrollment No.
PRASANTH.S	Naduviladath House, Elamakkara, PO Cochin-26. Mob: 9447060299 Phone: 0484-2393600 Email: prasanth996@gmail.com	K/773/1994

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy to:

1. PS to ML&J/PS to MSL&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/Joint Secretaries.
2. Sh. K. M. Natraj, Addl. Solicitor General (Southern Region), No. 4306, High Point IV, No. 45, Palace Road, Near Basaveshawara Circle, Bangalore-560001.
3. Sh. N. Nagresh, Asstt. Solicitor General, Anugraha Complex, Second Floor, Market Road North, Ernakulam, Kochi-682018 (Kerala)
4. The Registrar, High Court of Kerala at Kochi (Ernakulam).
5. The Administrator, Administration of the Union Territory of Lakshdweep, Kavaratti Island, Pin-682555.
6. Shri Prasanth.S, Senior Panel Counsel as above.
7. Shri Manu.S, Central Govt. Counsel, Sreerangam, 43/859 C-1, 5th Cross, Mandiram Road, Ayyappankavu, Ernakulam, Pin-682018.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.
10. Office copy.


(D. Srinivas)
Section Officer (Judicial)
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